

**Government of Jammu and Kashmir
Department of Law, Justice and PA
Civil Secretariat, Srinagar.**

**Notification
Srinagar, the 30th of October, 2019.**

SRO 974 .-In exercise of the powers conferred by proviso to Article 309 of the Constitution of India , the Governor is pleased to direct that the cadre of the Jammu and Kashmir State Legal Services Authority (Gazetted) Service for the Union Territory of Jammu and Kashmir shall comprise the posts as indicated in Schedule-I to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

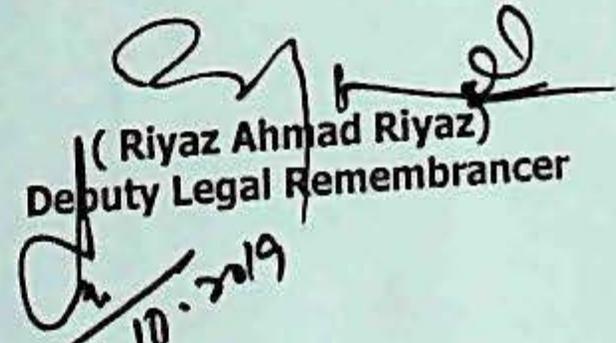
By Order of the Governor.

**Sd/-
(Achal Sethi)
Secretary to Government
Dated: 30.10-2019**

No: LD(Estt)2007/52

Copy to the:-

1. Financial Commissioner to the Hon'ble Governor.
2. All Financial Commissioners.
3. All Administrative Secretaries to the Government.
4. Chief Electoral Officer, J&K.
5. Director, Information, J&K.
6. Director, Archives, Archaeology and Museums.
7. Director Litigation Jammu/ Kashmir.
8. General Manager, Government Press, Jammu/Srinagar.
9. Private Secretary to the Chief Secretary.
10. Stock file/Website, GAD.


(Riyaz Ahmad Riyaz)
Deputy Legal Remembrancer
30.10.2019

Schedule-I to SRO.974 dated 30.10.2019

S. No	Name of the Post	No of the Posts	Pay band/Scale of the post with GP	Cadre wise distribution		
				UT	Divisional	District
1.	Additional Secretary	01	Level-12(78800-209200)	01	-	-
2.	Deputy Secretary	02	Level-11(67700-208700)	02	-	-
3.	Under Secretary	04	Level-08(4760-151100)	04	-	-

Handwritten signatures and initials:
A large, stylized signature or set of initials is written in the left margin, overlapping the first two rows of the table.